

CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR

ORDERS OF THE BENCH

Date of Order: 09.12.2014

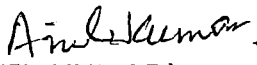
OA No. 291/00158/2014


Mr. Rajendra Yadav, proxy counsel for
Mr. Kapil Gupta, counsel for applicant.
Mr. Amit Mathur, proxy counsel for
Mr. R.B. Mathur, counsel for respondents.

Learned proxy counsel for Mr. Kapil Gupta, counsel for applicant seeks permission to withdraw the present O.A. with liberty to file fresh O.A.

In view of the above submission, the applicant is permitted to withdraw the present Original Application with liberty to file fresh one, if he so desires.

Accordingly, the present Original Application is dismissed as withdrawn.


(ANIL KUMAR)
ADMINISTRATIVE MEMBER


(B. V. RAO)
JUDICIAL MEMBER

Kumawat